

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

O.A.No. 1845/1994

New Delhi, This the 38th Day of September 1994 Hen'ble Shri p.T. Thiruvengadem, Member(A)

Shri C A Subramanian 276, C Block Minto Road Complex New Delhi 110002

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....Applicant

VOTSUS

- 1. The Chief Engineer NDZ II CPWD 229, 'A' Wing, Nirman Bhavan New Delhi.
- The Executive Engineer,
 CPUD, Indreprestha Bhaven
 3rd Floor, A Wingh
 New Delhi 110002.Respondents

OR DER(oral)

Hen'ble Shri P.T. Thiruvengadam, Member (A)

- 1. On 26.9.94 the case was called twice.
 But none was present. At that time it was recorded that one more apportunity be given to the applicant to present his case and in case if he is not appearing on the next date of hearing the case would be dismissed for default at the admission stage itself.
- 2. Since none appeared on behalf of the applicant even to-day, the DA is dismissed for default and non prosecution at the admission stage itself. No costs.

is a source

(P.T.THIRUVENGADAM)
Member(A)
30-9-94

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